

[Print](#)**Defective Case Register from 2025-08-06 to 2025-08-06**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/23815/2025	MAHES DAS	2025-08-06	I) Annexure -2 not marked in page no. 12.
2	D-ABLAPL/23514/2025	JAYADEBA BEHERA	2025-08-06	Synopsis and Date chart not alphabetic paginated in Index.
3	D-WP(C)/31363/2025	BASUDEV PUJARI	2025-08-06	Annexure -3 not mentioned in the petition copy as per Index.
4	D-BLAPL/23793/2025	PRAVASH CHANDRA JENA	2025-08-06	i)Village name of the petitioner in cause title not tally with Rejection order.
5	D-WP(C)/31449/2025	PRASANTA KUMAR PANDA	2025-08-06	annexure - 11 not properly visible
6	D-WP(C)/31353/2025	AFRAAZ SUHAIL	2025-08-06	Date not mentioned in the v.nama.
7	D-CRLMC/23831/2025	ANUPAM DASH	2025-08-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner not tally with cause title and affidavit.
8	D-CRLMC/23896/2025	ASIT KUMAR JENA	2025-08-06	1. Age of the opp.party no.2 not furnished in the cause title.2. Annexure-1 described in the petition a twice
9	D-WP(C)/31362/2025	SHIBASHISH MISRA	2025-08-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 339 and 340 not neat.
10	D-CRLREV/23679/2025	RABI NARAYAN MOHANTY	2025-08-06	Put Up SR after filing of C.Copy of Annex-5 .
11	D-CRLMC/23878/2025	ANSHUMAN PANDA	2025-08-06	1. Date of impugned order dated 18.09.2024 under Annexure-2 does not tally with Synopsis and index.
12	D-BLAPL/23743/2025	AMULYA RATNA PANDA	2025-08-06	Certified/Free copy of Rejection order not filed.
13	D-ABLAPL/23852/2025	PRAKASH KUMAR MISHRA	2025-08-06	Age of the Petitioner mentioned in Cause Title, Vakalatanama not tally with Affidavit.
14	D-WP(C)/31431/2025	SIDHARTH SHANKAR PADHY	2025-08-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-ABLAPL/23822/2025	DHANANJAYA MUND	2025-08-06	.Receipt Showing Serv.copy To Vigilance not Filed.
16	D-BLAPL/23737/2025	BHAKTA BHUSAN BARIK	2025-08-06	Address of the deponent is not properly mentioned in affidavit.
17	D-WP(C)/31400/2025	RAMDAS ACHARY	2025-08-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not mentioned in the affidavit.

18	D-WP(C)/31366/2025	KAMALAKANTA MOHANTA	2025-08-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-BLAPL/22879/2025	AMITAV TRIPATHY	2025-08-06	1) P.S. case no. and G.R. case no. not mentioned in Rejection order.
20	D-WP(C)/31359/2025	NIHAL RATH	2025-08-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit
21	D-WP(C)/31342/2025	SURYAKANTA DWIBEDI	2025-08-06	Page no.27 not fullfledged.2. Annexure nos.5 and 6 not properly arranged.
22	D-WP(C)/31384/2025	SUDHIR KUMAR MALLICK	2025-08-06	Copy of the R.S.D vide annex-4 not tally with Index.
23	D-WP(C)/31490/2025	NAMITA PATTANAIK	2025-08-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title.2.Age of the opp.party no.4 not furnished in the cause title
24	D-WP(C)/31389/2025	ABHAS MOHANTY	2025-08-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
25	D-WP(C)/31652/2025	ITISHREE TRIPATHY	2025-08-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of Husband of the deponent not correctly furnished in the affidavit(in Serial No.2).2. paragraph no. not correctly furnished on declaration.
26	D-WP(C)/31645/2025	ITISHREE TRIPATHY	2025-08-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
27	D-WP(C)/31650/2025	SUBHAM SHARMA	2025-08-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
28	D-BLAPL/23845/2025	PRATIK NAYAK	2025-08-06	i)c.copy of order not Page mark as well as book mark. ii) Name of the petitioner mention in petition does not tally with v. nama. iii) para no not correctly furnished in declaration.
29	D-BLAPL/23884/2025	PANCHANAN PANIGRAHI	2025-08-06	1. In Para 5 rejection order marked as Ann. 3 is not correct. It is Ann. 4. 2.in Para 6 copy of order marked as Ann. 4 is not correct. It is Ann. 3. 3. Age of the Petitioner not mentioned in Vakalatanama.
30	D-WP(C)/31654/2025	ITISHREE TRIPATHY	2025-08-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
31	D-CRLREV/23738/2025	TUKUNA KUMAR MISHRA	2025-08-06	Put up SR after filing of C.Copy Annex-4

32	D-CONTR/23797/2025	ALOK KUMAR MOHAPATRA	2025-08-06	Date of Judgement in annex.3 not tally with index
33	D-CRLREV/23455/2025	BHABANI SHANKAR DAS	2025-08-06	1. Page no 6 item no(iv) I.C.C. Case no 05/2010 which is not tally with Cause Title
34	D-CRLA/22335/2025	ROHIT RANJAN RAY	2025-08-06	1. Period of Delay 04 days (I.A. for condonation of delay not filed) 2.Code Not indicated 3.Synopsis and Date not page mark, 4. Page nos.51 to 55 not available, 5. Name of Trial court,case no. and date of judgement not mentioned in I.As.
35	D-CRLREV/23762/2025	SUSHANTA HARICHANDAN	2025-08-06	1.Authentification fee 6.00 not paid C copy 2. Appellate Court Judgement Rs Authentification fee 5.00 p not paid in C.COPY
36	D-ABLAPL/23881/2025	BIKRAM RATH	2025-08-06	Petitioner No.3 not authorized by other petitioners to swear the Affidavit.
37	D-WP(C)/31382/2025	GOPINATH PANDA	2025-08-06	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama
38	D-WP(C)/31369/2025	BHABA RANJAN KAR	2025-08-06	1. Page 17 not neat.2.Signature of petitioner in V.Nama not tally with Affidavit.
39	D-WP(C)/31376/2025	BIJAYA KUMAR RAGADA	2025-08-06	Rule-8 of P.I.L.Rule not complied with.
40	D-ABLAPL/23637/2025	AMIYA BHUSAN DASH	2025-08-06	1. THE CASE RELATE TO SEXUAL Harassment,As per standing order the name of victim/informant shall not be mentioned in the petition.After redacting the same, put up for S.R there after.
41	D-WP(C)/31306/2025	BHABA RANJAN KAR	2025-08-06	1. Page Nos.17 to 18 Vide Annexure- 2. Not Furnished
42	D-ABLAPL/23911/2025	SURESH CHANDRA PRADHAN	2025-08-06	1. C.S. No. mentioned in the Index not correct. 2. Father of the Deponent Shown Late in Affidavit and Declaration, which is not correct as per Cause Title. 3.OHCBA Welfare Fund Rs.50 not paid. 4. Name of Petitioner No.3 shown in Cause Title not tally with the signature in Vakalatanama.
43	D-WP(C)/31426/2025	SIDHARTH SHANKAR PADHY	2025-08-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-WP(C)/31351/2025	SUBHADUTTA ROURAY	2025-08-06	1. Page no.69 under Annexure-6 not filed
45	D-WP(C)/31424/2025	MANORANJAN PADHI	2025-08-06	1.Name of the deponent not tally in declaration with Affidavit
46	D-BLAPL/23780/2025	PRATIK NAYAK	2025-08-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1, In declaration under affidavit no of paragraph wrongly furnished.
47	D-WP(C)/31415/2025	BIBHUTI KESHARI BISWAL	2025-08-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Sl. nos. of paragraphs not correct in declaration of affidavit. 2. page nos.13 to 15 17 23 to 28 and 37 are not neat
48	D-BLAPL/23913/2025	RAKESH KUMAR DAS	2025-08-06	1. page no 10 11 AND 12 NOT LEGIBLE. 2. CERTIFIED COPY/FREE COPY OF REJECTION ORDER NOT FILLED.
49	D-CONTC/31448/2025	ADV.	2025-08-06	1. Addressed of Honble C.J. not correctly furnished.2. Reference certificate not furnished. 3. Page no.10 not legible
50	D-BLAPL/23960/2025	DIBYAJYOTI SAHOO	2025-08-06	2 name of Advocates reflect in Vakalatnama, but, only one signature put down.
51	D-BLAPL/23930/2025	PRANAB RANJAN CHHATOI	2025-08-06	Rejection Order filed in Annex-03 The Case No. does not tally with Index.
52	D-BLAPL/23837/2025	SMRUTI RANJAN ROUT	2025-08-06	1. As per FIR details date of disp.of not mentioned in the ref. certificate.
53	D-BLAPL/23962/2025	DIBYAJYOTI SAHOO	2025-08-06	1.Paragraphs mentioned in Affidavit incorrect. 2. 2 names of Advocates reflects in V.nama, Only one signature put down.
54	D-WP(C)/31315/2025	BHABA RANJAN KAR	2025-08-06	Name of the petitioner not furnished in V.nama.
55	D-WP(C)/31317/2025	BHABA RANJAN KAR	2025-08-06	14-NOT PROPERLY INDEXED. Name of the petitioner Kunda Bhoi mentioned in the affidavit does not tally with the cause title.2.Anx-2 not filed.
56	D-BLAPL/23835/2025	BISWA RANJAN DAS	2025-08-06	1. As per standing order name of the victim/Informant shall not be mentioned in the petition
57	D-WP(C)/31394/2025	EKTA AGARWAL	2025-08-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 253 not neat
58	D-CRLMP/23841/2025	PRAGYAN NALINI NAYAK	2025-08-06	1. Page nos. 7 to 10 not filed.
59	D-BLAPL/23940/2025	SUDHANSU SEKHAR DASH	2025-08-06	1. Attested Annexure-1,2 not filled. 2. Page marking not done correctly. Page no 43 not marked. 2. In address in respect of P.S name mentioned in the cause title not tally with Rejection order 4. Pending before the Court as mentioned in the cause title not tally with Rejection order.
60	D-WP(C)/31397/2025	SUSHANTA KUMAR PRADHAN	2025-08-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.22 60 not neat and legible.
61	D-CRLA/22903/2025	AMITAV TRIPATHY	2025-08-06	Seal and Signature of the Jail Supdt.not furnished in Vakalatnama.
62	D-WP(C)/31396/2025	ABHAYA KUMAR SHARMA	2025-08-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of inquiry notice dated.23.05 2025 under Annexure-8 does not tally with para-10

				of the petition.2. Occupation of the deponent not furnished in the affidavit.
63	D-BLAPL/23888/2025	SHIVSANKAR MOHANTY	2025-08-06	1.As per rejection order under Annexure-3 G.R.Case no.does not tally in Date chart ,petition,Annexure-2 and para-4 of the petition
64	D-WP(C)/31401/2025	SATRUGHAN NATH MISRO	2025-08-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.10 not neat and legible. 2.Paragraph no. not correctly furnished on declaration in I.A.
65	D-BLAPL/23794/2025	SWARAJ PATEL	2025-08-06	Hologram of Rs. 50/- not affixed in Vakalatnama.
66	D-WA/19572/2025	DEBASIS NAYAK,A.G.A	2025-08-06	Name of the Respondent no. 9 does not tally with cause title in wp(c)
67	D-ABLAPL/23861/2025	CHINMAYI TRIPATHY	2025-08-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D-BLAPL/23810/2025	BISWAJIT RANJAN TRIPATHY	2025-08-06	Not properly mentioned Annexure no. in Page-8.
69	D-WP(C)/31504/2025	DEBADUTTA KANUNGO	2025-08-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Welfare fund of Rs.50/- not paid
70	D-TRP(C)/31313/2025	ARUN KUMAR DAS	2025-08-06	Para No.06 repeated twice
71	D-CRLMC/23811/2025	SRIKANTA KUMAR SETHY	2025-08-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Annexure-3 not marked on the file.
72	D-BLAPL/23867/2025	BHARATI DASH	2025-08-06	1. As per FIR details date of disp. of not mentioned in the ref. certificate
73	D-ABLAPL/23870/2025	AMULYA RATNA PANDA	2025-08-06	i) P.S. case no., G.R. case no. and Name of the Lower Court mentioned in synopsis not correct.
74	D-BLAPL/23804/2025	SUSHANTA KUMAR JOSHI	2025-08-06	14-NOT PROPERLY INDEXED. 1. Petition Paragraphs not Correct. 2. Paragraphs mentioned in Affidavit are incorrect. 3. Pagination of Annexure-3 and 4 not correct.
75	D-ABLAPL/23851/2025	BIBHU PRASAD MOHANTY	2025-08-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
76	D-BLAPL/23764/2025	BASUDEV PUJARI	2025-08-06	1. VGR no mentioned in the cause title is not tally with Rejection order.
77	D-BLAPL/19887/2025	BIJAYA KUMAR RAGADA	2025-08-06	1.Pending before the Court in the cause title it is mentioned as Civil Judge (Jr. Division)-Cum- SDJM, Athmallik where as in Rejection

				order it is mentioned as Special Judge Athamalik to be rectify.
78	D-BLAPL/23874/2025	AMIT BISWAL	2025-08-06	As per index page not marked and also annex.2 not mentioned.
79	D-LAA/31177/2025	NAMITA PATTANAIK	2025-08-06	1.Period of Delay 05 days. 2. Court Fee Rs.23535/-Payable claiming for exemption as BPL Card Holder but Income Certificate not filed. 3. Requisites for Appeal Notice not Filed
80	D-CMP/31050/2025	J.K.MISHRA (2)	2025-08-06	Date of order not correct in C. copy of annexure-3.Address of petitioner no.13 16 17 and 18 ka to 18 gha not furnished.
81	D-CRLLP/21088/2025	PRASANNA KUMAR PARHI, D.SG.I, SUDIPTO PANDA, C.G.C	2025-08-06	Court Fee Rs.6.00 not paid 1-Delay of days is left blank in para-2 of I.A. 2-Acquitted of offences punishable u/ss.wrongly mentioned in para-2 of page-2
82	D-ABLAPL/23550/2025	RASHMI NARAYAN PATNAIK	2025-08-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
83	D-CRLMA/23959/2025	ADV.	2025-08-06	.Subject Code Not Furnished .
84	D-BLAPL/23854/2025	KABIRAJ SAHOO	2025-08-06	Free copy of order not Page mark as well as Index.
85	D-WP(C)/31247/2025	DILIP KUMAR SAHU	2025-08-06	1.Paragraphs not correctly mentioned in declaration.
86	D-BLAPL/23846/2025	PRATIK NAYAK	2025-08-06	Page mark not proper
87	D-CRLMC/24018/2025	DEBA KUMAR RATH	2025-08-06	Nomenclature not correct in index.
88	D-BLAPL/23893/2025	PRANAYA KUMAR MAHARAJ	2025-08-06	1. As per rejection order under Annexure-1, the name of the Lower court does not tally with cause title.
89	D-WP(C)/31418/2025	MANORANJAN PADHI	2025-08-06	1.Name of the deponent in declaration not tally with Affidavit.
90	D-WP(C)/31436/2025	SASWAT KUMAR ACHARYA	2025-08-06	Page no. 65 not neat.
91	D-CMP/31536/2025	SANJEEV UDGATA	2025-08-06	page no -80 81 under annexure 13 to be filed
92	D-BLAPL/23915/2025	RAKESH KUMAR DAS	2025-08-06	1. Annexure-1 not legible 2. Certified copy/ Free copy of the Rejection order not filled
93	D-CRLREV/23705/2025	AMLAN SHAKTI PAUL	2025-08-06	AU fee Rs Payable 8.80p paid 6/- Deficit 2.80 p not paid 2.correct code not indicated.
94	D-CRLMC/23820/2025	ARJUNA CHARANA BEHERA	2025-08-06	20-VERNACULAR CERTIFICATE NOT FURNISHED.
95	D-CRLREV/23636/2025	SUSAMA RANI SAHOO	2025-08-06	1. Being aggrieved not mentioned in petition .
96	D-BLAPL/23785/2025	DEBASIS PANIGRAHI	2025-08-06	i) Paragraph no. mentioned in declaration of the affidavit not correct.ii)Date of remand not mentioned in paragraph no. 3 of the petition.
97	D-CRLREV/23669/2025	ABINASH ROUTRAY	2025-08-06	Copy of Trial Court Judgement / Order -Copy filed, C.copy not filed .
98	D-CRLREV/23680/2025	BRAHMANANDA TRIPATHY	2025-08-06	AU fee Rs Payable 7.70p ,paid 2/- deficit 5.70 p not paid.

99	D-BLAPL/23787/2025	PRAVASH CHANDRA JENA	2025-08-06	i)Name of the petitioner in the Affidavit not correct.ii)Paragraph no . not correctly mentioned in declaration of the affidavit.
100	D-WP(C)/31509/2025	SASWAT KUMAR ACHARYA	2025-08-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D-WP(C)/29585/2025	LAXMAN PRADHAN	2025-08-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D-CONTC/31383/2025	ADV.	2025-08-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED COPY OF ORDERS WITH CAUSE TITLE IN W.P(C) NO. 36557/2023 AND CONTC. NO.2724/2024 BE FILED.THEN PUT UP FOR SR
103	D-MSA/30702/2025	SOUMYA MISHRA	2025-08-06	1.Appellants No-1 to 11 are strangers.2.Respondents No-13 to 28 not made Parties in the Trial Court.I.A 104/2025 filed for leave to appeal.3.Date of order mentioned in the Annexure-2 at Page-49 be corrected.
104	D-BLAPL/23886/2025	BIJAY KUMAR BEHERA	2025-08-06	1. In para 4 of the petition, the date of rejection order mentioned as 21.5.25 is not correct. 2. Age of Deponent in Affidavit and Declaration not tally. 3. Annexure 2 not marked. 4. Age of the Petitioner not mentioned in the Vakalatanama.
105	D-CRLREV/23827/2025	BISWAJIT RANJAN TRIPATHY	2025-08-06	1. Paragraphs not correctly mentioned in declaration.
106	D-WP(C)/31386/2025	SUDHIR KUMAR MALLICK	2025-08-06	Annexure -6 not page marked.
107	D-BLAPL/23909/2025	SATYA NARAYAN MISHRA 4	2025-08-06	Deponent not signed in the Declaration.
108	D-BLAPL/23773/2025	BASANTA KUMAR DAS	2025-08-06	1. In index, Page marking in respect of Annexure-2 is not done properly. 2.In list of Date and events CC no wrongly furnished.
109	D-BLAPL/23774/2025	SOUMYA RANJAN DAS	2025-08-06	1. Page marking not done correctly.Page no 12 17 not marked. After page 11 one page not PAGINATED
110	D-CRLMC/23612/2025	PRASANTA KUMAR JENA	2025-08-06	1. Father name of the petitioner no.1 not mentioned in cause title. 2. Certified copy of annex-1 not filed. 3. PS case number not correctly furnished in cause title of the I.A. no.2091/2025
111	D-CRLMC/23873/2025	BIBHU PRASAD MOHANTY	2025-08-06	Petitioner no -2 not found in the c.copy of F.I.R.Paragraph not correctly mentioned in the affidavit and also I.A. Serial no-3 I.A of the affidavit not correctly mentioned.
112	D-CRLMC/23875/2025	SRINIBAS PARIJA	2025-08-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Honble Court not tally with cause title and c.copy of N.B.W order.Page marking not

				proper.
113	D- ABLAPL/23805/2025	PANCHANAN PANIGRAHI	2025-08- 06	i) Page no. 8 not legible.
114	D- ABLAPL/23808/2025	ASHUTOSH MOHANTA	2025-08- 06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i)Date of F.I.R. not correct in Paragraph no. 3 of the Petition.ii)Address of the deponent not given in the Affidavit .iii) Paragraph no. not mentioned in the declaration of the affidavit.
115	D- BLAPL/23954/2025	ASHOK KUMAR SAHOO	2025-08- 06	3-AUTHENTICATION FEE IS DEFICIENT.
116	D- ABLAPL/23813/2025	MOHAMMED FARADISH	2025-08- 06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1) Date of F.I.R. not correct in 2nd and last portion of the paragraph no. 2 of the petition.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 06-08-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/397/2022	CMAPL/397/2022	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
2	CONTC/571/2023	CONTC/571/2023	PRASANNA KUMAR NAYAK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.